

Rowghat
Madhya Pradesh (2)
Surajgarh,
Maharashtra (3)

(«) Following the recommendation made by the Steering Group for drawing up proposals for the Third Five Year Plan, feasibility studies were prepared by M/S M.N. Dastur & Co. for locating a steel plant in the Goa-Hospet region and by Hindustan Steel Ltd. for locating a steel plant in Bailadilla Vishakhapatnam region. The reports were later examined by an independent Technical Committee of Experts and by an Anglo-American Consortium. The Central Engineering & Design Bureau, in 1970, updated these earlier studies, as a result of which Government took a decision in April, 1970 to locate three new steel plants in Visakhapatnam (Andhra Pradesh), Hospet (since renamed as Vijayanagar) in Karnataka, and at Salem in Tamil Nadu.

Provision exists in the draft Fifth Five Plan for taking up detailed techno-economic feasibility studies for new steel capacity. However, due to constraints on resources, such studies can be made use of for the purpose of steel development, only in the Sixth and succeeding Plan periods.

PAPERS LAID ON THE TABLE

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Annual Report and Accounts (1972-73) of the Salem Steel Limited and Related Papers

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) First Annual Report and Accounts of the Salem Steel Limited for the period ended the 31st March, 1973, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of ilw. Company.

[Placed in Library. See No. LT-6955/74 for (i) and (iii)].

Annual Plan "1974-75"

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): Sir, I beg to lay on the Table a copy (in English and Hindi) of the document entitled "Annual Plan—1974-75".

[Placed in Library. See No. LT-6894/74].

Annual Report and Accounts (1972-73) of the Lubrizol India Limited and related Papers

Annual Report and Accounts (1972-73) of the India Petro Chemicals Corporation Limited and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICAL (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

I. (i) Seventh Annual Report and Accounts of the Lubrizol India Limited, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-6865/74 for (i) and (ii)].

II. (i) Fourth Annual Report and Accounts of the India Petro chemicals Corporation Limited, for the year 1972-73 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government of the working of the Corporation.

[Placed in Library. See No. LT-6915/74 for (i) and (ii)].